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**Title:** Motion of introduction and passing of the Appropriation (Railway) No. 3 Bill, 1999. Motion adopted.

श्री लालू प्रसाद (मधेपुरा) : अध्यक्ष जी, इसे ऐसे ही पास करा दीजिए। ... (व्यवधान)

MR. SPEAKER: Lalu Prsadji, we have to follow the procedure. Is it not?

THE MINISTER OF RAILWAYS (SHRI NITISH KUMAR): I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1999-2000 for the purposes of Railways.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1999-2000 for the purposes of Railways." The motion was adopted.

SHRI NITISH KUMAR: I introduce the Bill.

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SHRI NITISH KUMAR: I beg to move:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1999-2000 for the purposes of Railways, be taken into consideration." ... (Interruptions)

श्री लालू प्रसाद : अध्यक्ष जी, इसमें मेरा एक संशोधन है कि जो विदेश से इंजन लिया गया है, उसमें घपला है।

... (व्यवधान)

श्री विजय गोयल (चांदनी चौक): जो विदेश से नेता ले रहे हो, उसके बारे में भी बता दीजिए।

... (व्यवधान)

इंजन की बात कर रहे हैं।

MR. SPEAKER: The question is:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1999-2000 for the purposes of Railways, be taken into consideration." The motion was adopted.

MR. SPEAKER: The House will now take up clause-by-clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI NITISH KUMAR: I beg to move:

"That the Bill be passed."

MR. SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.